(2) As per report, there is no proposal or policy under consideration of the State Government to consider VDCs for regularization, as their nature of engagement is purely voluntary.

## Visit of Prime Minister to J&K

1589. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Hon'ble Prime Minister has recently visited Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether it is fact that Government is contemplating on carrying forward the policy of earlier Government under former Prime Minister Shri Atal Bihari Vajpayee on the issue relating to Jammu and Kashmir; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) The Prime Minister visited Jammu & Kashmir on 04.07.2014. During the visit, PM inaugurated Udhampur-Katra New Railway line and flagged off first train from Katra. PM also dedicated Uri-III Hydro Electric Project of NHPC to the Nation. There is no proposal for change in the policy of the Government towards issues relating to J&K.

## Use of UAVs against naxals

1590. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of security personnel have been killed by naxalites by way of ambush during movement in thick forest areas;
- (b) if so, how many security personnel and civilians were killed by them and how many naxalites were killed by security forces during last three years;
- (c) whether it is a fact that by using Unmanned Aerial Vehicles (UAVs) during jungle operations, security forces would get an upper hand in curbing this menace; and
- (d) if so, whether Government is thinking about deployment of UAVs for the purpose and if so, by when and if not, the reasons therefor?